

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 161 of 2012**

**Dated : 17<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Saheli Exports Pvt. Ltd. ...Appellant (s)  
Versus**

**Joint Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Meet Malhotra, Sr. Advocate  
Mr. Prateek Dahiya  
Mr. Ravi S.S. Chauhan for R.1**

**ORDER**

At the request of the learned counsel for the Appellant, post  
the matter on **18<sup>th</sup> February, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/vs**